



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 48 of 2025 (WZ)**

Ameet Singh

..... Applicant

V/s

**Pune Municipal Corporation
&Ors.**

..... Respondent

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 2**

I, Kartikeya Langote, Aged: Adult, Occupation – Service, the Sub- Regional Officer of the Maharashtra Pollution Control Board at Pune I, having office address at 2rd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

- (1) I am filing this Affidavit in compliance of the Order dated 2/05/2025 passed by this Hon'ble NGT.
- (2) I say and submit that the Applicant by way of present Application seeks to challenge the adoption of untested and unscientific measures for the control and mitigation of air pollution in the city of Pune.

(3) I say and submit that on the basis of Newspaper Item dated 3/8/2018 published in the "The Times of India" under the heading "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15". According to the news item, the National Clean Air Programme (NCAP) proposes to reduce pollution in 102 cities where standards of air pollution are in excess in the next 10 years. The Hon'ble NGT, Principal Bench, New Delhi has registered the said News item as an Original Application No.681/2018.

(4) I say and submit in the aforesaid matter, the Hon'ble NGT, Principal Bench has directed that "*All the States and Union Territories with non-attainment cities must prepare appropriate action plans within two months aimed at bringing the standards of air quality within the prescribed norms within six months from date of finalization of the action plans*" and further directed that "*CPCB and all the State Pollution Control Boards and Pollution Control Committees shall collectively workout and design a robust nation-wide ambient air quality monitoring programme in a revised format by strengthening the existing monitoring network with respect to coverage of more cities/towns*" etc.

(5) I say and submit that in compliance of the above Order dated 8/10/2018, the Government of Maharashtra has constituted a City Level Committee under the Chairmanship of the concerned District Collector/ Municipal Commissioner for effective implementation of the National Clean Air Programme



(NCAP) vide Government Resolution dated 18/9/2019. A copy of the Government Resolution dated 18/9/2019 is enclosed herewith and marked as an **Annexure-‘I’**.

(6) I say and submit that the City Action Plan for Pune city is submitted to the Central Pollution Control Board (CPCB), which is approved on 25/6/2019.

(7) I say and submit that for the city of Pune, the National Knowledge Network of NACP, the Ministry of Environment, Forest and Climate Change (MoEF & CC), Government of India in consultation with ULB has appointed Savitribai Phule Pune University, Pune as a Institute of Research (IoR) to function as a technical partner & provide technical assistance to the ULB & SPCB in accordance with the Memorandum of Understanding (MoU) dated 26/03/2021.

(8) I say and submit that accordingly, meetings are conducted by the Respondent No.1-PMC as per aforesaid MoU with IoR and MPCB regularly and discussed about the implementation plan for National Clean Air Program in Pune city.

(9) I say and submit that for conducting Audit of City Action Plans, the MoEF & CC, Govt. of India has issued Office Memorandum dated 8/1/2025 and requested to the State Pollution Control Boards to issue necessary instructions to IoR for conducting Third Party Audit of City Action Plan. For the Pune city, Savitribai Phule Pune University is appointed as a current IoR for technical assistance and CSIR NEERI, Mumbai



is appointed as a IoR for conducting Audit of City Action Plan.
A copy of the Office Memorandum dated 8/1/2025 is enclosed
herewith and marked as an Annexure-‘II’.

(10) Hence this Affidavit.

Solemnly affirmed on this 25th day of November, 2025 at Pune.

I know the affiant,

For and on behalf of Maharashtra
Pollution Control Board i.e.
Respondent No. 2.

[Handwritten Signature]
25/11/25

ADVOCATE

(Kartikeya Langote)
Sub-Regional Officer Pune-I



BEFORE ME
Sancheti's
ADV. SATISH HIRALAL SANCHETI
NOTARY GOVT. OF INDIA
PUNE DIST.
REG. NO. 32156

NOTED AND REGISTERED
SERIAL NUMBER..... *459/25*
Date.....

25 NOV 2025



**Constitution of City Level Committee
for effective implementation of
National Clean Air Program (NCAP).**

GOVERNMENT OF MAHARASHTRA

Environment Department

Government Resolution No. NCA 2018/CR.196(2)/T.C.2

15th Floor, New Administrative Building, Hutatma Rajguru Marg,
Madam Cama Marg, Mantralaya, Mumbai-400 032.

Dated 18th September, 2019

Read :-

1. Environment (Protection) Act, 1986 (Amendment from time to time).
2. Air (Prevention & Control of Pollution) Act, 1981 (Amendment from time to time)
3. Order dated 08/10/2018 passed by the Hon'ble National Green Tribunal, Principal Bench New Delhi in Application No.681/2018
4. Letter dated 24/04/2019 received from the Central Pollution Control Board.

Preamble:

The Hon'ble National Green Tribunal, Principal Bench, New Delhi vide order dated 8/10/2018 passed in Application No.681/2018 directed that all the States and Union Territories with non-attainment cities must prepare appropriate Action Plans within two months aimed at bringing the standards of air quality within the prescribed norms within six months from the date of finalization of the actions. The Hon'ble NGT further directed that the Action Plans may be prepared by six member committee, comprising of Directors of Environment, Transport, Industries, Urban Development, Agriculture and Member Secretary, State Pollution Control Board or Committee of concerned State. The Central Pollution Control Board vide letter dated 24/04/2019 directed to constitute a Committee to ensure effective implementation of NCAP.

Government Resolution-

In compliance of the Hon'ble NGT Order dtd.8/10/2018 and CPCB's letter dated 24/04/2019, the following City Level Air Quality Monitoring Committee is hereby constituted.

Sr.No.	Committee Member	Designation
1.	District Collector/ Municipal Commissioner	Chairman
2.	Representative of Commissioner of Police	Member
3.	Representative of District Collector / Municipal Corporation / Council	Member
4.	Expert member from academics or research institutes	Member
5.	District Health Officer	Member
6.	Regional Transport Officer	Member
7.	Industry Association Representative	Member
8.	Regional Officer, Maharashtra Pollution Control Board	Member Secretary

District Collector/ Commissioner of Municipal Corporation shall appoint the Expert Member from esteemed academic and research institutes.

Government Resolution No.: **NCA 2018/CR.196(2)/T.C.2**

The Terms of Reference of the City Level Air Quality Monitoring Committee shall be as given below:

- (i) To review the draft interventions and city action plans submitted by expert committee of IIT(B)/ NEERI and forward them to State level AQMC.
- (ii) To monitor the progress of components/ activities under NCAP to ensure strict implementation of the programme.
- (iii) To oversee that all interventions under NCAP are in line with the programme document / operational guidelines and that the city/ component wise implementing agencies/ partners are appropriately tasked to deliver the results expected.
- (iv) To review any other matters referred to them and make recommendations on these matters as and when required.
- (v) To stimulate collaboration between the organizations involved with city specific components/ activities under NCAP.
- (vi) The City Level Committee shall plan monthly meeting for progress review of above said actions.
- (vii) The Monitoring Committee may co-opt any other person as and when required.
- (viii) The City Level Committee is responsible for day-to-day monitoring & implementation of the programme.
- (ix) The City Level Committee shall submit the monthly progress report to the State Level Air Quality Monitoring Committee (AQMC).

This Government resolution of Maharashtra Government is available at the website www.maharashtra.gov.in. Reference no. for this is 201909181740336104. This order has been signed digitally.

By order and in the name of the Governor of Maharashtra.

Shuddhodhan D Aher

Digitally signed by Shuddhodhan D Aher
DN: cn=Shuddhodhan D Aher, ou=Environment Department, postalCode=400002,
serialNumber=1, email=shuddhodhan.d.aher@maharashtra.gov.in, o=Government of Maharashtra,
ou=Environment Department, postalCode=400002, serialNumber=1, email=shuddhodhan.d.aher@maharashtra.gov.in,
cn=Shuddhodhan D Aher
Date: 2019.09.18 10:53:53 +05:30'

(Shuddhodhan D. Aher)
Deputy Secretary,
Environment Department

To Copy,

- 1) Principal Secretary for Hon.ble Chief Minister, Mantralaya Mumbai 32
- 2) Personal Secretary for Hon.ble Minister (Environment) Mantralaya Mumbai 32
- 3) Personal Secretary for Hon.ble State Minister (Environment) Mantralaya, Mumbai 32
- 4) Chief Secretary, Government of Maharashtra, Mantralaya Mumbai 32
- 5) Additional Chief Secretary, Industry Department, Mantralaya Mumbai
- 6) Principal Secretary, Urban Development Department, Mantralaya, Mumbai
- 7) Principal Secretary, Agricultural Department, Mantralaya, Mumbai
- 8) Secretary, Home (Transport) Department Mantralaya, Mumbai
- 9) Director, Environment Department, Mantralaya, Mumbai
- 10) Member Secretary, Maharashtra Pollution Control Board, Mumbai
- 11) All District Collector.
- 12) Representative of Commissioner of Police
- 13) All Commissioner of Municipal Corporation
- 14) All Chief Officer, Municipal Council
- 15) All District Health Officer, Collector office
- 16) All Regional Transport Officer ,
- 17) All Regional Officer, Maharashtra Pollution Control Board.

File No.: Q-16017/40/2020-CPA
Government of India
Ministry of Environment, Forest and Climate Change
(CP Division)

Indira Paryavaran Bhawan,
Jorbagh Road,
New Delhi – 110 003
Dated: 08th January, 2025

OFFICE MEMORANDUM

Subject: Conducting Audit of City Action Plans in line with the guidelines for NKN & IoR under National Clean Air Programme (NCAP) - reg.

With reference to Ministry's guidelines dated 22nd September, 2022 in regard to National Knowledge Network (NKN) and Institutes of Repute (IoRs) under NCAP and further OM's dated 30th December, 2022 and 27th March, 2024 (*copies enclosed*) regarding conducting city level audit and disbursement of funds to IoRs for carrying out audit of city action plans.

2. Further, MoEF&CC vide sanction dated 29th November 2022 has released Rs. 1.27 crore (25% of the sanctioned amount of Rs. 5.10 crore) to SPCBs/PCCs for onward release to IoRs for conducting audit of city action plans. As per the guidelines, an amount of Rs. 4.5 lakh for cities with more than 10 lakh population, Rs. 3 lakhs for cities with 3-10 lakh population, Rs. 1.5 lakh for cities with less than 3 lakh population is to be paid to IoRs for conducting the audit of city action plans and submitting the audit report.

3. Ministry has also issued guidelines for conducting audit for implementation for city action plan under National Clean Air Programme on 5th June, 2024 (copy enclosed).

4. In order to complete independent third party audit of city action plans, Ministry has assigned the IoRs to the 130 cities as enclosed at **Annexure I**.

5. In this regard, SPCBs/PCCs are requested to release the funds to IoRs as provided by the sanction order 29th November, 2022 and instruct the IoRs to conduct audit of city action plan and submit the report by 15th February, 2025. The funds shall be released in the following manner:

- i. 25% of the funds while providing instructions to IoRs;
- ii. 50% on submission of audit report to SPCBs/PCCs &
- iii. 25% on acceptance of audit report by SPCBs/PCCs

N. Subrahmanyam

6. In view of the above, SPCBs/PCCs are requested to issue necessary instructions to IoRs as per the **Annexure I** for conducting third party audit of city action plan as per the above mentioned timelines.

This issues with approval of the Competent Authority.

N. Subrahmanyam
08/01/25
(N. Subrahmanyam)
Scientist-E

To:

1. Member Secretary, Central Pollution Control Board
2. Member Secretary, 24 SPCB/PCCs

Copy to:

- i. Director, NCAP, MoEF&CC
- ii. Div. Head, AQM & NCAP, CPCB
- iii. Municipal Commissioners, 130 cities
- iv. Nodal Officers, SPCB/PCC
- v. PPS to AS (NPG), MoEF&CC
- vi. PS to JS (VPM), MoEF&CC

ANNEXURE - I

City-wise details of Institutes of Repute (IoRs) for conducting Audit of City action plan:

S.No.	State	Cities	Current IoR for technical assistance	IoR for conducting Audit of City Action Plan
1	Andhra Pradesh (13)	1.Guntur	IIT, Tirupati	Andhra University
2		2.Kurnool	NARL, Gadanki	CSIR – NEERI, Hyderabad
3		3.Nellore	IIT, Tirupati	IIT, Madras
4		4.Vijayawada	IIT, Tirupati	CSIR – NEERI, Hyderabad
5		5.Vishakhapatnam	Andhra University	NARL, Gadanki
6		6.Anantapur	NARL, Gadanki	IIT, Tirupati
7		7.Chittoor	NARL, Gadanki	IIT, Madras
8		8.Eluru	Andhra University	NARL, Gadanki
9		9.Kadapa	NARL, Gadanki	IIT, Tirupati
10		10.Ongole	IIT, Tirupati	Andhra University
11		11. Rajahmundry	Andhra University	NIT, Warangal
12		12.Srikakulam	Andhra University	IIT, Tirupati
13		13.Vizianagaram	Andhra University	NARL, Gadanki
14	Assam (05)	1.Guwahati	IIT, Guwahati	NIT Silchar
15		2.Nagaon	Tezpur University	IIT, Guwahati
16		3.Nalbari	IIT, Guwahati	CSIR – NEIST, Jorhat
17		4.Sibsagar	CSIR - NEIST, Jorhat	Tezpur University
18		5.Silchar	NIT Silchar	IIT, Guwahati
19	Bihar (03)	1.Patna	IIT, Patna	IIT - ISM, Dhanbad
20		2.Gaya	IIT, Patna	IIT - ISM, Dhanbad
21		3. Muzaffarpur	IIT, Patna	IIT - ISM, Dhanbad
22	Chandigarh (01)	1.Chandigarh	Punjab University	PGIMER, Chandigarh
23	Chhattisgarh (03)	1.Bhilai	IIT, Bhilai	NIT, Raipur
24		2.Korba	IIT, Bhilai	NIT, Raipur
25		3.Raipur	IIT, Bhilai	NIT, Raipur
26	Delhi (01)	1.Delhi	Indian Institute of Technology, Delhi	NIT Kurukshetra
27	Gujarat (04)	1.Surat	TERI, Gujarat	Physical Research Laboratory (PRL), Ahmedabad
28		2.Ahmedabad	PRL, Ahmedabad	IIT, Gandhinagar

S.No.	State	Cities	Current IoR for technical assistance	IoR for conducting Audit of City Action Plan
29		3.Vadodara	Physical Research Laboratory (PRL), Ahmedabad	IIT, Gandhinagar
30		4.Rajkot	IIT, Gandhinagar	Physical Research Laboratory (PRL), Ahmedabad
31	Haryana (1)	1.Faridabad	NIT Kurukshetra	Indian Institute of Technology, Delhi
32	Himachal Pradesh (7)	1.Baddi	IIT, Roorkee	Doon University, Dehradun
33		2.Damtal	IIT Mandi ,Himachal Pradesh	Doon University, Dehradun
34		3.Kala Amb	Central University of Himachal Pradesh	IIT Mandi
35		4.Nalagarh	IIT Mandi ,Himachal Pradesh	Central University of Himachal Pradesh
36		5.Paonta Sahib	Central University of Himachal Pradesh	IIT Mandi
37		6.Parwanoo	Aryabhata Research Institute of Observational Sciences(ARIES), Nainital, Uttarakhand	Central University of Himachal Pradesh
38		7.Sunder Nagar	Doon University, Dehradun	IIT Mandi
39	Jammu & Kashmir (2)	1.Jammu	Central University of Jammu	University of Kashmir
40		2.Srinagar	University of Kashmir	Central University of Jammu
41	Jharkhand (03)	1.Dhanbad	Indian Institute of Technology (ISM), Dhanbad	BIT, Mesra
42		2.Jamshedpur	Birla Institute of Technology, Mesra, Ranchi	IIT (ISM), Dhanbad
43		3.Ranchi	Birla Institute of Technology, Mesra, Ranchi	IIT (ISM), Dhanbad
44	Karnataka (04)	1.Bangalore	CSTEP, Bangalore	IISc., Bangalore
45		2.Devanagere	CSTEP , Bangalore	NIT, Surathkal

S.No.	State	Cities	Current IoR for technical assistance	IoR for conducting Audit of City Action Plan
46		3.Gulburga	National Institute of Technology, Surathkal	IISc., Bangalore
47		4.Hubli-Dharwad	National Institute of Technology, Surathkal	IISc., Bangalore
48	Madhya Pradesh (07)	1.Bhopal	Maulana Azad National Institute of Technology, Bhopal	IIT, Indore
49		2.Dewas	Indian Institute of Technology, Indore	MANIT, Bhopal
50		3.Indore	Indian Institute of Technology, Indore	MANIT, Bhopal
51		4.Sagar	Indian Institute of Technology, Indore	MANIT, Bhopal
52		5.Ujjain	Indian Institute of Technology, Indore	MANIT, Bhopal
53		6.Gwalior	Maulana Azad National Institute of Technology, Bhopal	IIT, Indore
54		7.Jabalpur	Maulana Azad National Institute of Technology, Bhopal	IIT, Indore
55	Maharashtra (19)	1.Akola	Government College of Engineering, Amravati	Visvesvaraya National Institute of Technology, Nagpur
56		2.Amravati	Government College of Engineering, Amravati	Visvesvaraya National Institute of Technology, Nagpur
57		3.Aurangabad	COEP Technological University, Pune/ Government college of Engineering, Aurangabad	Government College of Engineering, Amravati
58		4.Badlapur	Indian Institute of Technology (IIT), Bombay	CSIR NEERI Mumbai
59		5.Chandrapur	Visvesvaraya National Institute of Technology, Nagpur	NEERI, Nagpur

S.No.	State	Cities	Current IoR for technical assistance	IoR for conducting Audit of City Action Plan
60		6.Jalgaon	Savitribai Phule Pune University	Indian Institute of Technology (IIT), Bombay
61		7.Jalna	COEP Technological University, Pune/ Government college of Engineering, Aurangabad	Government College of Engineering, Amravati Amravati
62		8.Kolhapur	Walchand College of Engineering, Sangli	Visvesvaraya National Institute of Technology, Nagpur
63		9.Latur	COEP Technological University, Pune/ Government college of Engineering, Aurangabad	Government College of Engineering, Amravati
64		10.Mumbai	CSIR NEERI, Nagpur	Indian Institute of Technology (IIT), Bombay
65		11.Nagpur	Visvesvaraya National Institute of Technology, Nagpur	NEERI, Nagpur
66		12.Nashik	Savitribai Phule Pune University	Indian Institute of Technology (IIT), Bombay
67		13.Navi Mumbai	CSIR NEERI, Nagpur	Indian Institute of Technology (IIT), Bombay
68		14.Pune	Savitribai Phule Pune University	CSIR NEERI, Mumbai
69		15.Sangli	Walchand College of Engineering, Sangli	Visvesvaraya National Institute of Technology, Nagpur
70		16.Solapur	Indian Institute of Technology (IIT), Bombay	CSIR NEERI, Mumbai
71		17.Ulhasnagar	CSIR NEERI, Mumbai	Indian Institute of Technology (IIT), Bombay

S.No.	State	Cities	Current IoR for technical assistance	IoR for conducting Audit of City Action Plan
72		18.Thane	Indian Institute of Technology (IIT), Bombay	CSIR NEERI, Mumbai
73		19.Vasai-Virar	CSIR NEERI, Nagpur	Indian Institute of Technology (IIT), Bombay
74	Meghalaya (01)	1.Byrnihat	CSIR-NEERI Nagpur	NIT, Nagaland
75	Nagaland (02)	1.Dimapur	National Institute of Technology, Nagaland	IIT, Guwahati
76		2.Kohima	National Institute of Technology, Nagaland	IIT, Guwahati
77	Odisha (07)	1.Angul	Indian Institute of Technology, Bhubaneswar	IMMT, Bhubaneswar
78		2.Balasore	National Institute of Technology, Rourkela	Indian Institute of Technology, Bhubaneswar
79		3.Bhubaneswar	Indian Institute of Technology, Bhubaneswar	IMMT, Bhubaneswar
80		4.Cuttack	Utkal University	National Institute of Technology, Rourkela
81		5.Rourkela	National Institute of Technology, Rourkela	Indian Institute of Technology, Bhubaneswar
82		6.Talcher	National Institute of Technology, Rourkela	Indian Institute of Technology, Bhubaneswar
83		7.Kalinga Nagar	Utkal University	National Institute of Technology, Rourkela
84	Punjab (09)	1.Dera Bassi	Punjab Engineering College	Indian Institute of Technology, Ropar
85		2.Gobindgarh	Post Graduate Institute of Medical Education & Research (PGIMER), Chandigarh	Punjab Engineering College, Chandigarh

S.No.	State	Cities	Current IoR for technical assistance	IoR for conducting Audit of City Action Plan	
86		3.Jalandhar	Indian Institute of Technology, Ropar	Punjab Engineering College	
87		4.Khanna	Post Graduate Institute of Medical Education & Research (PGIMER), Chandigarh	Punjab Engineering College, Chandigarh	
88		5.Ludhiana	Indian Institute of Technology, Ropar	PGIMER, Chandigarh	
89		6.Naya Nangal	Indian Institute of Technology, Ropar	PGIMER, Chandigarh	
90		7.Pathankot/Dera Baba	Punjab Engineering College	Indian Institute of Technology, Ropar	
91		8.Patiala	Punjab Engineering College	Indian Institute of Technology, Ropar	
92		9.Amritsar	Indian Institute of Technology, Ropar	PGIMER, Chandigarh	
93		Rajasthan (05)	1.Alwar	MNIT, Jaipur	BITS, Pilani
94			2.Jaipur	Birla Institute of Technology & Science, Pilani	MNIT, Jaipur
95	3.Jodhpur		Indian Institute of Technology, Jodhpur	CSIR, Pilani	
96	4.Kota		MNIT, Jaipur	BITS, Pilani	
97	5.Udaipur		CSIR, Pilani	IIT, Jodhpur	
98	Tamilnadu (04)	1.Thoothukudi	Indian Institute of Technology, Chennai	NARL Tirupati, Andhra Pradesh	
99		2.Trichy	Indian Institute of Technology, Chennai	NARL Tirupati, Andhra Pradesh	
100		3.Madurai	Indian Institute of Technology, Chennai	IIT, Tirupati	
101		4.Chennai	Indian Institute of Technology, Chennai	IIT, Tirupati	

S.No.	State	Cities	Current IoR for technical assistance	IoR for conducting Audit of City Action Plan
102	Telangana (03)	1.Hyderabad	Indian Institute of Technology, Hyderabad	EPTRI, Hyderabad
103		2.Nalgonda	NIT, Warangal	CSIR-NEERI, Hyderabad
104		4.Sangareddy	CSIR - National Environmental Engineering Research Institute (NEERI), Hyderabad Zonal Centre	EPTRI, Hyderabad
105	Uttar Pradesh (17)	1.Agra	IIT Kanpur	TERI
106		2.Allahabad	Banaras Hindu University	IIT Kanpur
107		3.Anpara	Institute of Environment & Sustainable Development, BHU	TERI
108		4.Bareilly	Harcourt Butler Technical University	IIT, BHU
109		5.Firozabad	Rajkiya Engineering College, Manipuri	IIT Kanpur
110		6.Gajraula	Rajkiya Engineering College, Bijnor	IIT Kanpur
111		7.Ghaziabad	IIT, Delhi	AMU, Aligarh
112		8.Jhansi	Bundelkhand Institute of Engineering & Technology Jhansi	Kamla Nehru Institute of Technology, Sultanpur
113		9.Kanpur	Indian Institute of Technology, Kanpur	IIT, BHU
114		10.Khurja	Aligarh Muslim University, Aligarh	IIT, Delhi
115		11.Lucknow	TERI- The Energy and Resources Institute	IIT, BHU
116		12.Moradabad	Aligarh Muslim University, Aligarh	IIT, Delhi
117		13.Noida	Indian Institute of Technology, Delhi	AMU, Aligarh
118		14.Raebareli	Kamla Nehru Institute of	IIT, Delhi

S.No.	State	Cities	Current IoR for technical assistance	IoR for conducting Audit of City Action Plan
			Technology, Sultanpur	
119		15.Varanasi	Banaras Hindu University	Kamla Nehru Institute of Technology, Sultanpur
120		16.Gorakhpur	Madan Mohan Malviya University of Technology, Gorakhpur	Kamla Nehru Institute of Technology, Sultanpur
121		17.Meerut	Indian Institute of Technology, Roorkee	Madan Mohan Malviya University of Technology, Gorakhpur
122	Uttarakhand (03)	1.Kashipur	IIT, Roorkee	Doon University
123		2.Rishikesh	Doon University	Aryabhatta Research Institute of observational sciences
124		3.Dehradun	Aryabhatta Research Institute of observational sciences	IIT, Roorkee
125	West Bengal (06)	1.Kolkata	Bose Institute, Kolkata	CSIR-NEERI, Kolkata
126		2.Asansol & Raniganj	CSIR-NEERI, Kolkata	IIT, Kharagpur
127		3.Barrackpore	Bose Institute, Kolkata	CSIR-NEERI, Kolkata
128		4.Durgapur	CSIR-NEERI, Kolkata	IIT, Kharagpur
129		5.Haldia	IIT, Kharagpur	Bose Institute, Kolkata
130		6.Howrah	CSIR-NEERI, Kolkata	Bose Institute, Kolkata